APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Thursday, the 21st November, 2024

(After the proceedings of Court-I - Energy Conservation Bench at 10.30 AM are over)

(Note: Due to scheduled maintenance, the cause list and daily orders will not be accessible on the APTEL website from November 20, 2024, to November 21, 2024. The cause lists for November 21 and 22, 2024, will be sent via email to the concerned advocates/parties. Hard copies of urgent daily orders can be obtained from the Registry)

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab".)

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Microsoft Teams is)

(https://msteams.link/L9ZL)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(IT Assistant: Mr. Dhruv, M.No.+91 9717973312, Mr. Saurabh, M.No. +91 7838455111)

COURT - I

CORAM: HON' BLE MR. JUSTICE RAMESH RANGANATHAN, CHAIRPERSON HON' BLE MRS. SEEMA GUPTA, TECHNICAL MEMBER

For Pronouncement of Judgment

	i of Fronouncement of Judgment				
S.	Case No.	Parties	Name of Counsel for		
No.			Appellant/Respondent Mrs./Mr.		
1.	160/19 &	M/s Malana Power Company Ltd Appellant(s)	Seema Jain		
	IA-694/2019 (For interim relief)	Versus Himachal Pradesh State Electricity Board Limited & Ors Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Ritu Apurva for R-1 Pradeep Misra for R-4		

	For Urgent Listing			
2.	IA-1877/2024 (For Urgent Listing) In DFR-493/24 & IA-1897/2024 (For leave to file Appeal) IA-1874/2024 (Delay in filing - 27 days) IA-1876/2024 (For interim relief) IA-1875/2024 (For exemption from filling certified copy of impugned order) (Defects cured) (Fresh Matter)	Jaybharat Energy Pvt. Ltd Applicant(s) Versus Gujarat Electricity Regulatory Commission - Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Sourav Roy, Supriya Rastogi Agarwal, Chetan Kumar Garg, Lakshyajit Singh Bagdwal, Ankita Bafna for App.1.	
3.	IA-1889/2024 (For Urgent Listing) In DFR-495/24 & IA-1888/2024 (For leave to file Appeal) IA-1885/2024 (Delay in filing - 29 days) IA-1887/2024 (For interim relief) IA-1886/2024 (For exemption from filling certified copy of impugned order) (Defects cured) (Fresh Matter)	Sachin Infra Environment Limited- Applicant(s) Versus Gujarat Electricity Regulatory Commission - Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Sourav Roy, Supriya Rastogi Agarwal, Chetan Kumar Garg, Lakshyajit Singh Bagdwal, Ankita Bafna, Harshit Singh, Nehul Sharma, Alchi Thapliyal, Sanjeev Singh Thakur, Lavanya Panwar, Indrayudh Chowdhury for App.1.	

	For Directions				
4.	DFR-426/24 &	Sarla Performance Fibers Limited-Applicant(s) Versus	Naveep Dahiya, Ria Garg for App.1		
	IA-1535/2024 (Delay in filing)	Maharashtra Electricity Regulatory Commission & Anr Respondent(s)			
	IA-1536/2024				
	(For exemption from filling certified				
	copy of impugned order)				
	(Defects not cured)				
	(Fresh Matter)				
	(For Directions - For non-				
	prosecution)				
	(Matter is being				
	listed vide office note dt. 18.11.24)				
5.	DFR-456/24 &	Kerala State Electricity Board LtdApplicant(s) Versus	Subhash Chandran K.R, Krishna L.R for App.1.		
	IA-1656/2024	Kerala State Electricity Regulatory	LIN IOI App. 1.		
	(Delay in filing)	Commission - Respondent(s)			
	(Defects not cured)				
	(Fresh Matter)				
	(For Directions -				
	For non- prosecution)				
	(Matter is being				
	listed vide office				
	note dt. 18.11.24)				
		For Execution			
6.	EP-05/24	GMR Energy Limited & Anr Petitioner(s)	Vishrov Mukerjee, Yashaswi Kant, Girik Bhalla, Pratyush Singh,		
	(In A.No.37 and	Versus	Damodar Solanki, Raghav Malhotra,		
	303/13)	Bangalore Electricity Supply Company Ltd & Ors Respondent(s)	Priyanka Vyas, Juhi Senguttuvan, Anamika Rana, Shreya		
	(Service		Sundraraman for App.1. & App.2.		
	complete)		Anand K. Ganesan for R-2, R-3, R-4, R-5 & R-6		
			,,		

	For Condonation of Delay			
7.	IA-1626/2024 (Delay in refiling - 29 days) IA-1413/2024 (Delay in filing - 184 days) In DFR-397/24 & IA-1414/2024 (For interim relief) (Service complete)	OPG Power Generation Private Limited - Applicant(s) Versus Tamil Nadu Electricity Regulatory Commission & Ors Respondent(s)	Arjun Syal, Shreyan Das, Rohit Kumar for App.1. Anusha Nagarajan for R-2 to R-5	
8.	IA-1501/2024 (Delay in filing - 129 days) In DFR-417/24 & IA-1503/2024 (For interim relief) (Service complete)	OPG Power Generation Private Limited - Applicant(s) Versus Tamil Nadu Electricity Regulatory Commission & Ors Respondent(s)	Arjun Syal, Shreyan Das, Rohit Kumar for App.1 S. Vallinayagam for R-3 & R-4	
9.	IA-1701/2024 (Delay in filing - 201 days) In DFR-447/24 & IA-1616/2024 (For impleadment/ intervention) IA-1615/2024 (For exemption from filling certified copy of impugned order) (Service complete)	Damodar Valley Corporation - Applicant(s) Versus Jharkhand State Electricity Regulatory Commission - Respondent(s)	Shri Venkatesh for App.1. Aditya Kumar Choudhary for R-1	
10.	IA-1630/2024 (Delay in filing - 24 days) In DFR-449/24 (Service complete)	Tata Power Delhi Distribution Ltd Applicant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Shri Venkatesh for App.1 Vipul Gupta for R-1	

11.	IA-1631/2024	Jaiprakash Power Ventures Limited	Shri Venkatesh for App.1
	(Delay in filing -	- Applicant(s)	
	173 days)	Versus	Preeti Goel for R-1
	In DFR-450/24	Madhya Pradesh Electricity Regulatory Commission & Ors Respondent(s)	Ravin Dubey for R-2
	&	respondent(e)	
	IA-1632/2024		
	(For interim relief)		
	(Service		
	complete)		
12.	IA-1651/2024	Lainvalcach Daway Vanturaa Ltd. / Javnaa	Caldra Cinaha Chaudhuri Aviicat
12.	(Delay in filing -	Jaiprakash Power Ventures Ltd. (Jaypee Nigrie super Thermal Power plant)	Sakya Singha Chaudhuri, Avijeet Lala, Astha Sharma, Shreya Dubey,
	115 days)	- Applicant(s)	Ritika Singhal, Devank Maheshwari,
	In	Versus	Neha Das, Shriya Gambhir,
	DFR-455/24	Madhya Pradesh Electricity Regulatory Commission & Ors Respondent(s)	Chandan Kumar, Somya Sahni, Tanisha Lunia for App.1.
	(Service	respondent(e)	Tarnona Earna for App. 1.
	complete)		
13.	IA-1872/2024	Mr. Pawan Kumar, Senior Accountants Officer	Raheel Kohli, Himangini Mehta for
	(For leave to file	DHBVNL & Anr Applicant(s)	App.1 & App.2.
	Appeal)	Versus	
	IA-1697/2024	Haryana Electricity Regulatory Commission & Ors Respondent(s)	
	(Delay in filing -	Troopsingonic(o)	
	93 days)		
	In DFR-465/24		
	&		
	IA-1698/2024		
	(For interim relief)		
	(Defects cured)		
	(Fresh Matter)		
14.	IA-1883/2024	Mr. Pawan Kumar, Senior Accountants Officer	Raheel Kohli, Himangini Mehta for
14.	(For leave to file	DHBVNL & Anr Applicant(s)	App.1.
	Appeal)	Versus	Raheel Kohli, Himangini Mehta for
	IA-1699/2024	Haryana Electricity Regulatory Commission & Ors Respondent(s)	App.2. Mayank Wadhwa for Res.2,
	(Delay in filing -	- Neapondent(s)	iviayanik vvauniwa ioi 1165.2,
	93 days)		(R-2 - Caveator)
	In DFR-466/24		
	&		
	IA-1700/2024		
	(For interim relief)		
	(Defects cured)		
	(Fresh Matter)		

15.	IA-1714/2024 (Delay in filing - 41 days) In DFR-468/24 & IA-1715/2024 (For interim relief) IA-1860/2024 (For filing additional document) (Defects cured)	Sikkim Urja Limited (Erstwhile known as Teesta Urja Ltd.) - Applicant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Sourav Roy, Supriya Rastogi Agarwal, Chetan Kumar Garg, Lakshyajit Singh Bagdwal, Ankita Bafna, Arun Lal, Harshit Singh, Nehul Sharma, Alchi Thapliyal, Sanjeev Singh Thakur, Lavanya Panwar for App.1.
	(Fresh Matter)		
16.	IA-1900/2024 (Delay in filing - 38 days) In DFR-472/24	OPG Power Generation Pvt. Ltd Applicant(s) Versus Tamil Nadu Generation and Distribution Corporation Limited & Anr Respondent(s)	Geet Rajan Ahuja, for App.1
	(Defects cured)		
	(Fresh Matter)		
17.	IA-1869/2024 (Delay in filing - 03 and 427 days) In DFR-482/24	Murudeshwar Power Corporation Private Limited - Applicant(s) Versus Hubli Electricity Supply Company Limited (HESCOM) & Anr Respondent(s)	Saket Gogia, Sandeep Lahiri, Deepika Joshi, Gauri Pande, Man Singh, Sheetal Maggon for App.1.
	(Defects cured) (Fresh Matter)		
18.	IA-1840/24 (Delay in filing - 63 days) In DFR-485/24 & IA-1924/24 (For impleadment) (Defects cured) (Fresh Matter)	Indraprastha Power Generation Company Ltd. Vs Delhi Electricity Regulatory Commission & Ors.	Samir Malik, Nikita Choukse, Mahip Singh, Lakshay Mehta, Mohd. Shahan Ullah, Manuj Kaushik, Varun Kalra, Tushar Mathur, Himani Yadav, Maitri Kaushik, Varun Kalra, Tushar Mathur, Himani Yadav, Maitri Singh
19.	484/24	For Admission CESC Limited - Appellant(s)	Sanjeev K. Kapoor, Divya
13.	(Defects cured) (Fresh Matter)	Versus West Bengal Electricity Regulatory Commission - Respondent(s)	Chaturvedi, Saransh Shaw, Srishti Rai, Jai Dhanani for App.1.

	For Admission After Notice			
20.	408/24 & IA-1530/2024 (For interim relief) (Service complete)	Christian Medical College Vellore -Appellant(s) Versus Tamil Nadu Electricity Regulatory Commission & Ors Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Aishwarya Subramani, Harsha V Rao for App.1 Anusha Nagarajan for Res.2, Res.3,	
21.	409/24 & IA-1527/2024 (For interim relief) (Service complete)	Christian Medical College Vellore-Appellant(s) Versus Tamil Nadu Electricity Regulatory Commission & Ors Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Aishwarya Subramani, Harsha V Rao for App.1 Anusha Nagarajan for Res.2, Res.3,	
22.	467/24 & IA-1373/2024 (For interim relief) (Reference - DFR-382/24) (Service complete) (Proof of payment of cost filed)	Chhattisgarh State Power Distribution Company Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Ravi Sharma, for App.1 Poonam Verma Sengupta for R-2 Shikha Ohri for R-3	
	<u> </u>	IA - For Further Hearing		
23.	IA-312/2024 (For interim relief) In 85/24 & IA-890/24 (For interim relief) IA-314/2024 (For filing additional document) (Service complete)	Hyderabad MSW Energy Solutions Private Limited - Appellant(s) Versus Telangana State Electricity Regulatory Commission & Anr Respondent(s)	Matrugupta Mishra, Swagitika Sahoo, Ritika Singhal, Akanksha V. Ingole, Shashwat Dubey, Satish Kumar Sharma, Sonakshi, Nipun Dave for App.1. Somandri Goud Katam for R-1 D. Abhinav Rao for R-2	
24.	IA-1753/2024 (For interim relief) In 460/24 (Service complete)	FPEL MH 1 Private Limited - Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr Respondent(s)	Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Raghav Malhotra, Anamika Rana, Juhi Senguttuvan, Shreya Sundraraman for App.1.	

		IA - For Hearing	
25.	IA-1326/24 (For vacation of	Jindal Power Limited - Appellant(s) Versus	Hemant Singh, Nishant Kumar, Lakshyajit Singh Bagdwal
	stay) (R-30) In 171/19	Power Grid Corporation of India Limited & Ors Respondent(s)	Suparna Srivastava for R-1 Prabhas Bajaj for R-3 Sumana Naganand for R-9 S. Vallinayagam for R-10
	(Service complete)		Suparna Śrivastava for R-30
	(Matter is included in the List of Finals alongwith A.No.250/19, 02/20)		
25.1	IA-1331/24 (For vacation of stay) (R-31) In	M/s. Aryan MP Power Generation Pvt. Ltd Appellant(s) Versus Central Electricity Regulatory Commission	Matrugupta Mishra, Shikha Ohri, Biju Mattam, Shourya Malhotra, Pratiksha Chaturvedi, Akanksha Kwatra, Omar Waziri
	352/19 IA-1716/24 (Delay in fling reply - 19 days)	& Ors Respondent(s)	Suparna Srivastava for R-2 P.V. Dinesh, Sindhu T.P., Mukund P. Unny, R.S. Lakshman, Ashwini Kumar Singh for R-4 S. Sriranga, Sumana Naganand, Balaji Srinivasan, Medha M.
	(Service complete)		Puranik, Aishwarya Choudhary, Garima Jain for R-11 S. Vallinayagam for R-12 Suparna Srivastava for R-31
25.2	IA-1324/24 (For vacation of stay) (R-31) In 413/19	Madhya Bharat Power Corporation Limited - Appellant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Matrugupta Mishra, Shikha Ohri, Shourya Malhotra, Pratiksha Chaturvedi, Omar Waziri, Samyak Mishra
	& IA-1711/24 (Delay in filing reply - 19 days)		Suparna Srivastava for R-2 S. Vallinayagam for R-12 Suparna Srivastava for R-31
	(Service complete)		
25.3	IA-1329/24 (For vacation of stay) (R-31) In 437/19	Raigarh Energy Generation Limited - Appellant(s) Versus Power Grid Corporation of India Ltd. & Ors Respondent(s)	Hemant Singh, Mridul Chakravarty, Nishant Kumar, Ambuj Dixit, Tushar Srivastava, Lakshyajit Singh Bagdwal, Soumya Singh, Karan Govel, Ali Moid
	IA-2099/19 (For filing additional documents)		Suparna Srivastava for R-1 S. Sriranga, Sumana Naganand,
	IA-2199/19 (For filing additional documents)		Balaji Srinivasan, Medha M. Puranik, Aishwarya Choudhary, Anini Debbarman, Garima Jain
	(Service complete)		for R-10 S. Vallinayagam for R-11 Suparna Srivastava for R-31

25.4	IA-1325/24 (For vacation of stay) (R-31) In 448/19 & IA-252/20 (For filing additional documents) (Service complete)	Raipur Energen Limited - Appellant(s) Versus Power Grid Corporation of India Ltd. & Ors Respondent(s)	Hemant Singh, Mridul Chakravarty, Shruti Awasthi, Tushar Srivastava, Lakshyajit Sing Bagdwal, Karan Govel, Ali Moid Suparna Srivastava for R-1 S. Sriranga, Sumana Naganand, Balaji Srinivasan, Medha M. Puranik, Aishwarya Choudhary, Anini Debbarman, Garima Jain for R-10 S. Vallinayagam for R-11 Suparna Srivastava for R-31
25.5	IA-1330/24 (For vacation of stay) (R-31) In 37/21 IA-1708/24 (Delay in filing reply - 19 days) (Service complete)	Sarda Energy and Minerals Ltd. Versus Central Electricity Regulatory Commission & Ors.	Shikha Ohri, Matrugupta Mishra, Shourya Malhotra, Omar Waziri, Partiksha Chaturvedi, Samyak Mishra, Aman Sheikh Suparna Srivastava for R-2 S. Vallinayagam for R-12 Suparna Srivastava for R-31
25.6	IA-1328/24 (For vacation of stay) (R-30) In 254/23 (Service complete)	Tamil Nadu Generation and Distribution Corporation Limited - Applicant(s) Versus Central Electricity Regulatory Commission &Ors Respondent(s)	S. Vallinayagam Suparna Srivastava for R-2 S. Sriranga, Sumana Naganand, Balaji Srinivasan, Meda M. Puranik, Deepthi C.R., Pallavi Sengupta, Mohd. Shahrukh, Prateek Yadav for R-10 Suparna Srivastava for R-30
26.	IA-1102/19 (For interim relief) In 219/19 & IA-789/20 (For vacation of stay) (R-1) (Service complete) (Matter is included in the List of Finals)	Indian Railways - Appellant(s) Versus State Load Despatch Centre & Anr Respondent(s)	Ranjitha Ramachandran, Pulkit Agarwal, Poorva Saigal, Anushree Bardhan, Shubham Arya S. Vallinayagam for R-1

27.	IA-1339/24 (For vacation of stay) (R-30) In 252/19	Jindal India Thermal Power Limited - Appellant(s) Versus Power Grid Corporation of India Limited & Ors Respondent(s)	Hemant Singh, Nishant Kumar, Ambuj Dixit, Tushar Srivastava, Lakshyajit Singh Bagdwal, Soumya Singh
	IA-1562/19 (For filing additional documents) IA-26/20 (For filing additional		Suparna Srivastava for R-1 Prabhas Bajaj for R-3 Anand K. Ganesan, Swapna Seshadri, Ashwin Ramanathan, Utkarsh Singh for R-8
	(Service complete at DFR stage)		S. Sriranga, Sumana Naganand, Balaji Srinivasan, Medha M. Puranik, Aishwarya Choudhary, Garima Jain for R-10 S. Vallinayagam for R-11
	in the List of Finals alongwith A.No.429/19)		Suparna Śrivastava for R-30
27.1	IA-1349/24 (For vacation of	M/s Vedanta Limited - Appellant(s) Versus	Hemant Singh, Nishant Kumar, Lakshyajit Singh Bagdwal
	stay) (R-31) In	Power Grid Corporation of India Limited &	Suparna Srivastava for R-1
	269/19	Ors Respondent(s)	Prabhas Bajaj for R-3 S. Sriranga, Sumana Naganand,
	& IA-1365/20		Balaji Srinivasan, Medha M.
	(For directions)		Puranik, Aishwarya Choudhary, Garima Jain for R-10
	(Service complete)		S. Vallinayagam for R-11 Suparna Srivastava for R-31
27.2	IA-1351/24 (For vacation of	IL&FS Tamil Nadu Power Company Ltd Appellant(s)	Hemant Singh, Nishant Kumar, Lakshyajit Singh Bagdwal
	stay) (R-31)	Versus	Suparna Srivastava for R-1
	in 292/19	Power Grid Corporation of India Limited & Ors Respondent(s)	Prabhas Bajaj for R-3
	&	Ors Respondent(s)	S. Sriranga, Sumana Naganand, Balaji Srinivasan, Medha M.
	IA-147/20		Puranik, Aishwarya Choudhary,
	(For filing additional documents)		Garima Jain for R-10
	(Service complete)		S. Vallinayagam for R-11 Suparna Srivastava for R-31
27.3	IA-1337/24	Odisha Power Generation Corporation	Jafar Alam, Deep Rao Palepu,
	(For vacation of	Limited Appellant(s)	Vishal Binod, Divyanshu Bhatt,
	stay) (R-31) In	Versus Central Electricity Regulatory Commission	Arjun Agarwal Suparna Srivastava for R-2
	322/19	& OrsRespondent(s)	Prabhas Bajaj for R-3
	IA-1596/24		Ravi Kishore, Niraj Singh, Deepak Jaiswal, Rajshree
	(For filing		Chaudhary for R-4
	additional documents)		S. Sriranga, Sumana Naganand,
	documents)		Balaji Srinivasan, Medha M. Puranik, Aishwarya Choudhary,
	(Service complete)		Garima Jain for R-10 S. Vallinayagam for R-11
	(Amended memo of parties filed)		Suparna Srivastava for R-31

27.4	IA-1350/24 (For vacation of stay) (R-30) In 365/19 & IA-1636/24 (Delay in filing reply - 07 days) (Service complete)	MB Power (Madhya Pradesh) Limited - Appellant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Hemant Sahai, Apoorva Mishra, Shreshth Sharma, Nitish Gupta, Puja Priyadarshini, Amrita Narayan, Pragya Ohri, Aditya Kumar Singh Ravi Kishore, Niraj Singh, Rajshree Chaudhary for R-4 Suparna Srivastava for R-2 Prabhas Bajaj for R-3 S. Sriranga, Sumana Naganand, Balaji Srinivasan, Medha M. Puranik, Aishwarya Choudhary, Anini Debbarman, Garima Jain for R-10 S. Vallinayagam for R-11 Suparna Srivastava for R-30
27.5	IA-1338/24 (For vacation of stay) (R-31) In 416/19 (Service complete)	Himachal Sorang Power Pvt. Limited - Appellant(s) Versus Power Grid Corporation of India Ltd. & Ors Respondent(s)	Hemant Singh, Ambuj Dixit, Tushar Srivastava, Lakshajit Singh Bagdwal, Soumya Singh, Ali Moid Suparna Srivastava for R-1 Ravi Kishore, Niraj Singh, Prerna Singh, Rajshree Chaudhary for R-4 Balaji Srinivasan, Medha M. Puranik, Aishwarya Choudhary, Anini Debbarman, Garima Jain for R-10 S. Vallinayagam for R-11 Suparna Srivastava for R-31
27.6	IA-1341/24 (For vacation of stay) (R-46) In 24/20 (Service complete)	Himachal Sorang Power Pvt. Ltd. Versus Central Electricity Regulatory Commission & Ors.	Hemant Singh, Lakshyajit Singh Bagdwal, Soumya Singh, Karan Govel, Tushar Srivastava, Shruti Awasthi, Anirban Mondal Suparna Srivastava for R-2 Sitesh Mukherjee, Aryaman Saxena, Abhishek Kumar, Harneet Kaur, Sahil Mendiratta, Arjun Agarwal, Karan Arora for R-34 Ravi Kishore, Niraj Singh, Prerna Singh, Rajshree Chaudhary for R-45 Suparna Srivastava for R-46
27.7	IA-1340/24 (For vacation of stay) (R-46) In 29/20 (Service complete)	M/s. Vedanta Ltd. Versus Central Electricity Regulatory Commission & Ors.	Hemant Singh, Mridul Chakravarty, Tushar Srivastava, Shruti Awasthi, Anibran Mondal, Lakshyajit Singh Bagdwal, Soumya Singh, Karan Govel Suparna Srivastava for R-2 Arijit Maitra for R-26 Sitesh Mukherjee, Aryaman Saxena, Abhishek Kumar, Harneet Kaur, Sahil Mendiratta, Arjun Agarwal, Karan Arora for R-33 Suparna Srivastava for R-46

27.8	IA-1347/24	IL&FS Tamil Nadu Power Company Ltd.	Hemant Singh
	(For vacation of	Versus	Suparna Srivastava for R-2
	stay) (R-46)	Central Electricity Regulatory Commission	Sitesh Mukherjee, Aryaman
	In	& Ors.	Saxena, Abhishek Kumar,
	31/20		Harneet Kaur, Sahil Mendiratta,
	(Comrise		Arjun Agarwal, Karan Arora for R-
	(Service complete)		33
	- ,		Suparna Srivastava for R-46
27.9	IA-1342/24	Jindal India Thermal Power Ltd.	Hemant Singh
	(For vacation of	Versus	Suparna Srivastava for R-2
	stay) (R-46) In	Central Electricity Regulactry Commission	Sitesh Mukherjee, Aryaman
	42/20	& Ors.	Saxena, Abhishek Kumar, Harneet Kaur, Sahil Mendiratta, Arjun
	12/20		Agarwal, Karan Arora for R-33
	(Service		Ravi Kishore, Niraj Singh, Prerna
	complete)		Singh, Rajshree Chaudhary for R-
			44
07.40	14 1200/24	Odiaha Bassas Oassastian Oassastian IAd	Suparna Srivastava for R-46
27.10	IA-1380/24 (For vacation of	Odisha Power Generation Corporation Ltd. Versus	Sitesh Mukherjee, Aryaman Saxena, Abhishek Kumar,
	stay) (R-1)	Central Electricity Regulatory Commission	Harneet Kaur, Arjun Agarwal,
	In	& Ors.	Karan Arora
	87/21	\(\mathref{A}\) \(\text{O13}\).	Raidii Aloid
	&		Ravi Kishore, Niraj Singh, Prerna
	IA-1685/24		Singh, Rajshree Chaudhary for
	(For filing additional		R-12 & R-45
	documents)		Suparna Srivastava for R-46
	IA-1686/24		
	(Delay in filing reply		
	- 03 days)		
	(Service		
	complete)		
27.11	IA-1348/24	Sarda Energy and Minerals Limited	Matrugupta Mishra, Shikha Ohri,
	(For vacation of	- Applicant(s)	Swagitika Sahoo, Pratiksha
	stay) (R-46)	Versus	Chaturvedi, Omar Waziri,
	In 82/23	Central Electricity Regulatory Commission	Samyak Mishra, Mohd Aman
	02/23	& Ors Respondent(s)	Sheikh For App.1
	IA-1403/24		Cuparna Crivanteus for D. 4
	(For modifications)		Suparna Srivastava for R-1 Anand K. Ganesan, Swapna
	IA 4005/04		Seshadri, Aditya H. Dubey, Devi
	IA-1695/24 (Delay in filing reply		V. Nair for R-31
	- 18 days)		Manoj Kumar Dubey for R-35
	· - ···· j - /		Anand K. Ganesan, Swapna
	(Fresh court notice dt. 28.03.22 returned for R-		Seshadri, Harsha Manav for R-
	17 - Addressee left		36
	without instructions, R- 20 - Insufficient address,		Suparna Srivastava for R-46
	R-25 - Refused, R-23 -		
	Addressee left without instructions)		
	(Court notice dt.		
	28.03.22 returned as		
	failure for R-17 - By Email)		
	,		
	(Affidavit of service filed)		
	ineu)		

27.12	(For vacation of stay) (R-46) In 83/23 IA-1404/24 (For modifications) IA-1707/24 (Delay in filing reply - 19 days) (Service complete)	Madhya Bharat Power Corporation Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Matrugupta Mishra, Shikha Ohri,Swagitika Sahoo,Pratiksha Chaturvedi,Omar Waziri,Samyak Mishra,Mohd Aman Sheikh For App.1 Suparna Srivastava for R-2 Anand K. Ganesan, Swapna Seshadri, Aditya H. Dubey, Devi V. Nair for R-30 Manoj Kumar Dubey for R-34 Suparna Srivastava for R-46
	(Ref: Order dt. 20.01.23 - Amended memo of parties not filed)		
28.	IA-635/24 (For interim relief)	Coastal Energen Pvt. Limited -Appellant(s) Versus	Hemant Singh
	In 336/19 & IA-797/19 (For interim relief)	Power Grid Corporation of India Limited & OrsRespondent(s)	Suparna Srivastava for R-1 Prabhas Bajaj for R-3 S. Sriranga, Sumana Naganand, Balaji Srinivasan, Medha M. Puranik, Aishwarya Choudhary,
	IA-553/22 (For interim relief)		Garima Jain for R-10 S. Vallinayagam for R-11
	IA-554/22 (For amendment of the memo of parties)		Suparna Srivastava for R-31
	IA-1637/24 (For amendment to memo of parties)		
	IA-1639/24 (For filing additional documents)		
	(Court notice dt. 01.10.24 in IA- 1637/24 and IA- 1639/24 returned for R-7, R-12, R-17, R- 19, R-21, R-23, R-24, R-25, R-26, R-27 and R-29)		
	(Affidavit of service filed in IA- 1637/24 and IA- 1639/24)		
	(Service complete in main matter)		
	(Matter is included in the List of Finals)		

IA-1354/24 29. Association of Power Producers & Ors. Hemant Sahai (For vacation of - Appellant(s) Mahesh Agarwal for A-5 stay) Versus ln Suparna Srivastava for R-2 Central Electricity Regulatory Commission 417/19 & Ors. - Respondent(s) Ravi Kishore, Niraj Singh, & Deepak Jaiswal, Rajshree IA-931/19 Chaudhary for R-4 (For interim relief) Hemant Singh for R-9 S. Sriranga, Sumana Naganand, IA-1550/24 Balaji Srinivasan, Medha (For directions) M.Puranik. Aishwarva Choudhary, Garima Jain for R-10 IA-1687/24 S. Vallinayagam for R-11 (For amendment to Vishal Gupta, Sumeet Sharma, memo of parties) Avinash Menon, Divyanshu IA-1688/24 Gupta, Paras Choudhary for R-28 (For amendment to Suparna Srivastava for R-29 memo of parties) IA-1696/24 (Delay in filing reply - 01 day) IA-1705/24 (Delay in filing reply - 02 days) (Court notice dt. 02.09.24 in IA-1354/24 returned for R-7 -Insufficient address, R-12, R-20, R-22 -Addressee left without instructions, R-23 - Unclaimed, R-24 - Refused, R-25 and R-27 -Addressee left without instructions) (Service complete in main matter) (Matter is included in the List of Finals alongwith A.No.234/17 and 13/18)

30.	IA-1297/24 (For filing additional documents) In 444/19 (Service complete) (Matter is included in the List of Finals)	Suzlon Energy Limited One Earth & Anr Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors Respondent(s)	Arijit Maitra Rucha Pande for R-2 Udit Gupta, Anup Jain, S. Rama for R-3
31.	IA-650/2023 (For amendment of the memo of appeal) In 399/22 & IA-651/2023 (For filing additional documents) (Service complete)	M/s Avaada Energy Private Limited & Anr Appellant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Deepak Khurana, Vineet Tayal, Abhishek Bansal, Nishtha Wadhwa, Bhaskar, Ashwini Kumar Tak for App.1. to App. 2 Suparna Srivastava for R-2
32.	IA-1327/24 (For vacation of stay) (R-31) In 460/22 (Fresh court notice dt. 16.02.22 returned for R-7, R-24, R-29 and consignment not found for R-19, R-23) (Fresh court notice dt. 16.02.22 returned as failure for R-7, R-19, R-23 - By Email) (Affidavit of service filed) (Matter is included in the List of Finals)	Chhattisgarh State Power Trading Company Limited - Applicant(s) Versus Powergrid Corporation of India Itd. & Ors Respondent(s)	Hemant Singh, Mridul Chakravarty, Lakshyajit Singh Bagdwal, Tushar Srivastava, Soumya Singh, Anirban Mondal, Shruti Awasthi For App.1 Suparna Srivastava for R-1 S. Vallinayagam for R-11 Suparna Srivastava for R-31
33.	IA-373/24 (For amendment to the memo of Appeal) In 205/23 (Service complete) (Matter is included in the List of Finals)	NTPC Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Shri Venkatesh, Abhishek Nangia, V.M. Kannan, Jatin Ghuliani, Anant Singh, Mohit Mansharamani, Rishabh Sehgal, Kunal Veer Chopra, Suhael Buttan, Siddharth Joshi, Vineet Kumar, Punyam Bhutani, Sanjeev Singh Thakur, Ashutosh Kumar Srivastava, Bharath Gangadharan, Jayant Bajaj, Nihal Bhardwaj, Siddharth Nigotia, Kartikay Trivedi, Shivam Kumar for App.1. Shraddha Deshmukh for R-3 Mansoor Ali Shoket for R-4 Raj Bahadur Sharma for R-5

34.	IA-1336/24 (For vacation of stay) (R-4) In 459/23 & IA-265/2023 (For interim relief) IA-1709/24 (Delay in filing reply - 19 days) (Service	M/s. Maruti Clean Coal and Power Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Matrugupta Mishra, Swagitika Sahoo, Ritika Singhal, Vignesh Srinivsan, Nipun Dave, Ishita Thakur, Sonakshi for App.1. Manoj Kumar Dubey for R-3 Suparna Srivastava for R-4
35.	IA-1335/24 (For vacation of stay) (R-6) In 460/23 & IA-257/2023 (For interim relief) IA-1710/24 (Delay in filing reply - 19 days) (Service complete)	Maruti Clean Coal and Power Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Matrugupta Mishra, Swagitika Sahoo, Ritika Singhal, Vignesh Srinivsan, Nipun Dave, Ishita Thakur, Sonakshi for App.1. Suparna Srivastava for R-6
36.	IA-2638/2023 (For change in name/address) (R-3) In 492/23 & IA-2126/2022 (For amendment of the memo of appeal) (Service complete) (Matter is included in the List of Finals)	ACME Bhiwadi Solar Power Private Limited & Ors Applicant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Sujit Ghosh, Mannat Waraich, Mohd. Munis Siddique, Mridul Gupta Anushree Bardhan, Tanya Sareen, Srishti Khindaria, Aneesh Bajaj, Surbhi Kapoor for R-2 Anand K. Ganesan, Swapna Seshadri, Amal Nair, Sugandh Khanna for R-3 to R-6 Sindhant Kumar for R-7 & R-8
37.	IA-1952/2023 (For interim relief) In 731/23 (Service complete)	Indian Railways - Appellant(s) Versus Punjab State Power Corporation Limited & Anr Respondent(s)	Pulkit Agarwal, for App.1 Suparna Srivastava for R-1 Gargi Kumar for R-2

38.	IA-1826/24 (For filing additional documents) In 842/23	Essar Power Gujarat Limited (EPGL) - Applicant(s) Versus Gujarat Electricity Regulatory Commission & Anr Respondent(s)	Mahesh Agarwal, Rishi Agarwala, Rohan Talwar, Shashwat Singh for App.1. Anand K. Ganesan for R-2
	(Court notice served)		
	(Affidavit of service not filed)		
	(Matter is included in the List of Short Matters)		
39.	IA-2104/2023 (For interim relief) In 907/23 (Service complete)	Odisha Power Transmission Corporation Ltd Applicant(s) Versus Odisha Electricity Regulatory Commission & Ors Respondent(s)	Raj Kumar Mehta, Himanshi Andley for App.1. Rutwik Panda for R-1 Anand Kumar Shrivastava for R-2, R-3, R-4 & R-5 Soumyajit Pani for R-7 Nishant Kumar for R-8 Nikhar Berry for R-9
40.	IA-2207/2023 (For interim relief) In 18/24 & IA-1167/24 (For place on record additional facts) (Service complete)	Uttar Pradesh Power Corporation Limited - Applicant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Anr Respondent(s)	Divyanshu Bhatt, Pranjit Kumar Bhattacharya, Shashwat Singh, Savyasachi Saumitra for App.1. Vishrov Mukerjee for R-2
41.	IA-401/2024 (For interim relief) IA-1332/24 (For directions) In 106/24 (Service complete)	Himalaya Hydro Private Limited - Appellant(s) Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s)	Matrugupta Mishra, Swagitika Sahoo, Ritika Singhal, Sonakshi, Nipun Dave, Satish Kumar Sharma, Akanksha V. Ingole, Shashwat Dubey, Ananya Mishra for App.1. Buddy A. Ranganandhan for R-1 Saushriya Havelia for Res.2, Tanvi Anand for Res.2 Fahad Khan for R-4
42.	IA-287/2024 (For interim relief) In 129/24 IA-1126/24 (For filing additional documents) (R-2) (Service complete)	Tamil Nadu Generation and Distribution Corporation Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Anr Respondent(s)	Anusha Nagarajan, for App.1 Hemant Singh for R-2

43.	IA-289/2024	Tamil Nadu Generation and Distribution	Anusha Magarajan, for Ann 1
43.	(For interim relief)	Corporation Limited - Applicant(s)	Anusha Nagarajan, for App.1 Hemant Singh for R-2
	In	Versus	Ravi Kishore for R-3
	130/24	Central Electricity Regulatory Commission &	
	&	Ors Respondent(s)	
	IA-860/24		
	(For filing additional		
	documents) (R-2)		
	(Service		
	complete)		
44.	IA-350/2024	Nuclear Power Corporation of India	Tavinder Pal Sidhu, A. P. Singh,
	(For interim relief)	- Appellant(s)	Neetica Sharma, Akshada,
	In	Versus	Shrinkhla Tiwari for App.1.
	134/24	Central Electricity Regulatory Commission & Anr Respondent(s)	Ranjitha Ramachandran for R-2
	(Service	- Nespondent(s)	
	complete)		
	oomproto,		
45.	IA-437/2024	Damodar Valley Corporation - Appellant(s)	Shri Venkatesh for App.1.
	(For interim relief)	Versus	
	In	Jharkhand State Electricity Regulatory	Aditya Kumar Choudhary for R-1
	135/24 &	Commission - Respondent(s)	Rajiv Yadav for R-2
	IA-1285/24		
	(For bringing on		
	record)		
	(Service		
	complete)		
	Complete)		
46.	IA-525/2024	UJVN Limited - Appellant(s)	Saushriya Havelia, Tanvi Anand for
40.			
40.	(For interim relief)	Versus	App.1.
40.	(For interim relief) In	Versus Uttarakhand Electricity Regulatory	App.1. Buddy A. Ranganadhan for R-1
40.	(For interim relief) In 157/24	Versus	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3
40.	(For interim relief) In	Versus Uttarakhand Electricity Regulatory	App.1. Buddy A. Ranganadhan for R-1
40.	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply	Versus Uttarakhand Electricity Regulatory	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3
40.	(For interim relief) In 157/24 & IA-1796/24	Versus Uttarakhand Electricity Regulatory	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3
40.	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4)	Versus Uttarakhand Electricity Regulatory	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3
40.	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service	Versus Uttarakhand Electricity Regulatory	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3
40.	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4)	Versus Uttarakhand Electricity Regulatory	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3
47.	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete)	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s)	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot,
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief)	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai,
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1.
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief)	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In 197/24	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1 Ranjitha Ramachandran for R-2
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In 197/24 (Service	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1 Ranjitha Ramachandran for R-2
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In 197/24 (Service	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1 Ranjitha Ramachandran for R-2
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In 197/24 (Service	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1 Ranjitha Ramachandran for R-2
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In 197/24 (Service	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1 Ranjitha Ramachandran for R-2
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In 197/24 (Service	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1 Ranjitha Ramachandran for R-2
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In 197/24 (Service	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1 Ranjitha Ramachandran for R-2
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In 197/24 (Service	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1 Ranjitha Ramachandran for R-2
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In 197/24 (Service	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1 Ranjitha Ramachandran for R-2
	(For interim relief) In 157/24 & IA-1796/24 (Delay in filing reply - 31 days) (R-4) (Service complete) IA-647/2024 (For interim relief) In 197/24 (Service	Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s) Nayara Energy Limited - Appellant(s) Versus Gujarat Electricity Regulatory Commission &	App.1. Buddy A. Ranganadhan for R-1 Fahad Khan for R-3 Matrugupta Mishra for R-4 Amit Kapur, Abhishek Ashok Munot, Kunal Kaul, Malcolm Dinyar Desai, Samikrith Rao Puskuri for App.1. C.K. Rai for R-1 Ranjitha Ramachandran for R-2

40	IA 102/2024	Dengalara Flactricity Cumply Co. Ltd. 9 Ora	Chubbranahu Dadhi D. Ciriah
48.	IA-103/2024 (For interim relief)	Bangalore Electricity Supply Co. Ltd. & Ors Applicant(s)	Shubhranshu Padhi, D. Girish Kumar, Niroop Sukirt for App.1.
	In	Versus	TVS Raghavendra Sreyas for
	210/24	Central Electricity Regulatory Commission &	Res.1,
	&	Ors Respondent(s)	Anand K. Ganesan for Res.2
	IA-1084/2024		S. Vallinayagam for R-3
	(Delay in filing reply		Prabhas Bajaj for R-5
	- 02 days) (R-31)		Sidhant Kumar, Anushka Shah,
			Manyaa Chandok, Akshit Mago,
	(Service		Ekssha Kashyap, Om Batra,
	complete)		Harleen Kaur Rait & Sarthak Sareen
			for R-9 to R-10
			Alok Shankar for R-16 Shashwat Kumar for R-17
			Ravi Sharma for R-21
			Mohit K. Mudgal for R-31
			Raj Bahadur Sharma for R-32
			Manish Kumar Choudhary for R-38
			Arijit Maitra for R-39
			Raj Kumar Mehta for R-40
49.	IA-480/2024	Greenko Budhil Hydro Power Private Limited	Hemant Singh, Mridul Chakravarty,
	(For interim relief)	(formerly known as M/s Lanco Budhil Hydro	Biju Mattam, Supriya Rastogi
	In 249/24	Power Private Limited) - Applicant(s)	Agarwal, Chetan Kumar Garg,
	248/24 &	Versus Central Electricity Regulatory Commission &	Lakshyajit Singh Bagdwal, Ankita Bafna, Nehul Sharma, Robin
	IA-481/2024	Ors Respondent(s)	Kumar, Harshit Singh, Alchi
	(For exemption	- respondent(s)	Thapliyal, Lavanya Panwar,
	from Impleading		Sanjeev Singh Thakur, Shaurya
	parties)		Kumar for App.1.
	,		Suparna Srivastava for R-2
	IA-1121/24		Shri Venkatesh for R-3
	(For stay)		Ravi Kishore for R-4
	(Cam : a a		
	(Service complete)		
50.	IA-880/2024	Singareni Collieries Company Limited	Hemant Singh, Mridul Chakravarty,
	(For interim relief)	- Appellant(s)	Biju Mattam, Lakshyajit Singh
	ì In	Versus	Bagdwal, Supriya Rastogi Agarwal,
	256/24	Telangana State Electricity Regulatory	Nehul Sharma, Chetan Kumar
	&	Commission & Ors Respondent(s)	Garg, Robin Kumar, Harshit Singh,
	IA-920/24		Lavanya Panwar, Alchi Thapliyal,
	(For filing additional		Sanjeev Singh Thakur for App.1.
	documents)		Somandri Goud Katam for R-1 Anand K. Ganesan for R-2 & R-3
	(Service		Alland N. Gallesan for N-2 & N-3
	complete)		
51.	IA-631/2024	PTC India Limited - Applicant(s)	Ravi Kishore, Prerna Singh, Keshav
	(For interim relief)	Versus	Singh for App.1.
	In	Central Electricity Regulatory Commission &	Hemant Singh for R-2
	264/24	Ors Respondent(s)	Anand K. Ganesan for R-3
	& 1221/24		
	IA-1221/24 (Delay in filing reply		
	- 07 days) (R-2)		
	01 days) (11-2)		
	IA-1222/24		
	(For extension of		
	time) (R-2)		
	,		
	(Service		
	complete)		

52.	IA-258/2024 (For interim relief) In 267/24 & IA-1086/204 (Delay in filing reply - 02 days) (R-34) (Court notice returned for R-11, R-51 - Insufficient address, R-53 - Refused) (Affidavit of service filed)	Kerala State Electricity Board - Applicant(s) Versus Powergrid Corporation of India Itd. & Ors Respondent(s)	Prabhas Bajaj, Rishav Rai, Priyanshu Tyagi for App.1. Anand K. Ganesan for R-1 S. Vallinayagam for R-2 Sidhant Kumar, Anushka Shah, Manyaa Chandok, Akshit Mago, Ekssha Kashyap, Om Batra, Harleen Kaur Rait & Sarthak Sareen for R-7 to R-8 Ravi Sharma for R-24 Mohit K. Mudgal for R-34 Raj Bahadur Sharma for R-35 Manish Kumar Choudhary for R-41 Arijit Maitra for R-42 TVS Raghavendra Sreyas for Res.77, Siddharth Vasudev for Res.77,
53.	IA-508/2024 (For interim relief) In 276/24 & IA-1315/24 (For impleadment) (Service complete)	Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr Applicant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Anr Respondent(s)	Udit Gupta, Anup Jain, Vyom Chaturvedi, Prachi Gupta, Divya Hirawat, Nishtha Goel for App.1. Udit Gupta, Anup Jain, Vyom Chaturvedi, Prachi Gupta, Divya Hirawat, Nishtha Goel for App.2. Gaichangpou Gangmei for R-1 Prerna Singh for R-2
54.	IA-948/2024 (For interim relief) In 277/24 (Service complete)	NRSS XXIX Transmission Limited - Appellant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Shri Venkatesh, Shryeshth Ramesh Sharma, Ashutosh Kumar Srivastava, Bharath Gangadharan, Akash Lamba, Nihal Bhardwaj, Siddharth Nigotia, Shivam Kumar, Mohit Gupta for App.1. Apoorv Kurup for R-4 Mohit K. Mudgal for R-18 Raj Bahadur Sharma for R-19
55.	IA-620/2024 (For interim relief) In 304/24 (Service complete)	Matrix Wind Energy Private Limited - Applicant(s) Versus Karnataka Electricity Regulatory Commission & Ors Respondent(s)	S. Vallinayagam, for App.1 Darpan K.M. for R-1 Shahbaaz Husain for R-2, R-3, R-4, R-5 & R-6
56.	IA-1181/2024 (For interim relief) In 322/24 & IA-1364/24 (For filing additional documents) (R-2) (Service complete)	West Bengal State Electricity Distribution Company Limited - Appellant(s) Versus West Bengal Electricity Regulatory Commission & Ors Respondent(s)	Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Raghav Malhotra, Anamika Rana, Juhi Senguttuvan, Ashabari Basu Thakur, Shreya Sundraraman, Rohan Sachdev for App.1. Mandakini Ghosh for R-1 Sanjeev K. Kapoor for Res.2 Shweta Sharma for R-3 & R-4 Shikha Ohri for R-5

57.	IA-1266/2024 (For filing additional document) IA-1267/2024 (For filing additional document) In 325/24 (Service complete)	Fatehgarh-Bhadla Transmission Limited - Appellant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Sourav Roy, Supriya Rastogi Agarwal, Chetan Kumar Garg, Lakshyajit Singh Bagdwal, Ankita Bafna, Robin Kumar, Harshit Singh, Nehul Sharma, Alchi Thapliyal, Sanjeev Singh Thakur, Lavanya Panwar for App.1. Poonam Verma Sengupta for R-2 Mohit K. Mudgal for R-15 Raj Bahadur Sharma for R-16
58.	IA-1368/2024 (For interim relief) In 357/24 & IA-1871/24 (Delay in filing reply - 13 days) (R-9) IA-1910/24 (Delay in filing rejoinder - 06 days) IA-1911/24 (Delay in filing rejoinder - 06 days) (Service complete)	Uttar Pradesh Rajya Vidyut Utapadan Nigam Limited - Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Ors Respondent(s)	Vibhanshu Srivastava, for App.1 Sourav Roy for R-2 Shankh Sengupta for R-3 to R-8 Altaf Mansoor for R-9
59.	IA-1416/2024 (For interim relief)	Nabha Power Limited - Appellant(s) Versus	Shri Venkatesh for App.1.
	In 362/24 (Service complete)	Punjab State Electricity Regulatory Commission & Ors Respondent(s)	Gargi Kumar for R-1 Poorva Saigal for R-2
60.	IA-1274/24 (For interim relief)	Jharkhand Bijli Vitran Nigam Limited - Applicant(s)	Anup Kumar, Kumar Anurag Singh, Ekta Bharati for App.1.
	In 364/24	Versus	Farrukh Rasheed for R-1
		Jharkhand State Electricity Regulatory Commission - Respondent(s)	Famukii Kasneed for K-1
	(Service complete)		
61.	IA-1276/24 (For interim relief)	Jharkhand Bilji Vitran Nigam Limited - Applicant(s)	Anup Kumar, Kumar Anurag Singh, Ekta Bharati for App.1.
	In 365/24	Versus Jharkhand State Electricity Regulatory	Farrukh Rasheed for R-1
		Commission - Respondent(s)	
	(Service complete)		
62.	IA-841/2024 (For interim relief)	BBN Industries Association (Registered) & Ors Applicant(s)	Ajay Vaidya, Yash Tripathi for App.1. to App.4
	` In	Versus	
	366/24	Himachal Pradesh Electricity Regulatory Commission & Anr Respondent(s)	Pradeep Misra for R-1 Anand K. Ganesan for R-2
	(Service complete)		

00	14 4075/04		A 1/ 1/ A 0: :
63.	IA-1275/24	Jharkhand Bijli Vitran Nigam Limited	Anup Kumar, Kumar Anurag Singh,
	(For interim relief)	- Applicant(s)	Ekta Bharati for App.1
	In 367/24	Versus	Farrukh Rasheed for R-1
	307724	Jharkhand State Electricity Regulatory	Fairukii Nasileeu loi N-1
	(Service	Commission - Respondent(s)	
	complete)		
64.	IA-908/2024	Power Company of Karnataka Limited	S. Vallinayagam, for App.1
"	(For interim relief)	- Applicant(s)	o. vamnayagam, ioi / ipp. i
	In	Versus	
	368/24	Central Electricity Regulatory Commission &	
		Ors Respondent(s)	
	(Service		
	complete)		
65.	IA-1377/2024	Uttar Pradesh Power Transmission	Altaf Mansoor, Sunil Kumar Rai for
	(For interim relief)	Corporation Limited (UPPTCL) - Appellant(s)	App.1
	ln ••••••	Versus	
	369/24	Obra-C Badaun Transmission Limited & Ors.	Sourav Roy for R-1
	&	- Respondent(s)	Shankh Sengupta for R-2 to R-7
	IA-1638/24		Nishtha Kumar for R-8
	(For filing additional		
	documents)		
	(Service		
	complete)		
	Joinpidto,		
66.	IA-541/2024	Hubli Electricity Supply Company Ltd.	Shahbaaz Husain, for App.1
	(For interim relief)	- Applicant(s)	опания ада тта оанн, тет търги
	` In	Versus	Hemant Sahai for R-1
	372/24	Tata Power Renewable Energy Ltd. & Anr.	
		- Respondent(s)	
	(Court notice		
	served)		
	/ A ££; al a:4 a £		
	(Affidavit of		
	service not filed)		
67.	IA-1453/2024	KR Wind Energy LLP - Appellant(s)	Anand K. Ganesan, Swapna
07.	(For interim relief)	Versus	Seshadri, Aishwarya Subramani,
	In	Tamil Nadu Electricity Regulatory Commission	Harsha V Rao for App.1
	383/24	& Ors Respondent(s)	
			Anusha Nagarajan for R-2 to R-4
	(Service		
	complete)		
67a.	IA-1552/2024	Sri Gomathy Mills Private Limited-Appellant(s)	Kumar Mihir, Athul Joseph for
	(For interim relief)	Versus	App.1.
	In 424/24	Tamil Nadu Electricity Regulatory Commission	Anusha Nagarajan for Res.3
	434/24	& Ors Respondent(s)	
	(Service		
	complete)		
	oompioto,		
1			

68.	IA-1474/2024 (For interim relief) In 387/24 (Service complete) (Ref: Order dt. 01.10.24, certified copy of impugned order filed on 10.09.24)	Axis Wind Farms (Rayalaseema) Private Limited - Appellant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors Respondent(s)	Syed Jafar Alam, Deep Rao Palepu, Arjun Agarwal, Ashwin Ramanathan, Ankita Kamath, Parth Parikh, Tarang Saraogi for App.1. Gaichangpou Gangmei for R-1 Yelamanchili Shiva Santosh Kumar for R-2 & R-3
69.	IA-1476/2024 (For interim relief) In 388/24 (Service complete) (Ref: Order dt. 01.10.24, certified copy of impugned order filed on 27.08.24)	Axis Wind Farms (Anantapur) Private Limited - Appellant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors Respondent(s)	Syed Jafar Alam, Deep Rao Palepu, Arjun Agarwal, Ashwin Ramanathan, Ankita Kamath, Parth Parikh, Tarang Saraogi for App.1 Gaichangpou Gangmei for R-1 Yelamanchili Shiva Santosh Kumar for R-2 & R-3
70.	IA-1269/2024 (For interim relief) In 398/24 (Reference - DFR- 365/24) (Service complete)	The Durgapur Projects Limited - Applicant(s) Versus Wiest Bengal Electricity Regulatory Commission - Respondent(s)	Sunil Kumar Jha, for App.1 C.K. Rai for R-1
71.	IA-973/2024 (For interim relief) In 410/24 & IA-1665/24 (For filing additional documents) (Service complete)	Mr. Narayanaswamy - Applicant(s) Versus Karnataka Electricity Regulatory Commission & Anr Respondent(s)	Samarth Kashyap, Aman Banka for App.1. Sumana Naganand for R-2

72.	IA-581/2024 (For interim relief) In 440/24 (Court notice not yet delivered for R-54, R-55, R-56 and returned for R-31 - Addressee left without instructions) (Affidavit of service incomplete in r/o R-31, R-42, R-48, R-55, R-73)	Tamil Nadu Generation and Distribution Corporation Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	S. Vallinayagam, for App.1 TVS Raghavendra Sreyas for R-1 Anand K. Ganesan for Res.2 Manish Kumar Choudhary for R-5 Alok Shanker for R-8 Prabhas Bajaj for R-20
73.	IA-1574/2024 (For interim relief) In 443/24 (Service complete)	Chhattisgarh State Power Distribution Company Limited - Appellant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	Ravi Sharma, for App.1 Shri Venkatesh for R-2 Ravin Dubey for R-3 Udit Gupta for R-5
74.	IA-1479/2024 (For interim relief) In 444/24 (Service complete)	Tamil Nadu Generation and Distribution Corporation Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Ors Respondent(s)	S. Vallinayagam, for App.1 Anand K. Ganesan for Res.2,
75.	IA-1427/2024 (For interim relief) In 445/24 & IA-1646/24 (For filing additional documents) (Service complete)	Chemfab Alkalis Limited & Ors Applicant(s) Versus Joint Electricity Regulatory Commission & Anr Respondent(s)	Anusha Nagarajan, Mandakini Ghosh, Rahul Ranjan, Aakanskha Bhola for App.1. to App.6. Pradeep Misra for R-1 Gaurav Varma for R-2
76.	IA-1322/2024 (For interim relief) In 461/24 & IA-TN-10 (For permission to file reply) (Service complete)	Uttar Pradesh Power Corporation Limited - Applicant(s) Versus Alanknanda Hydro Power Company Limited & Anr Respondent(s)	Shankh Sengupta, Abhishek Kumar, Nived Veerapaneni, Sujoy Sur, Vedant Kumar, Karan Arora, Shubham Mudgil for App.1. Abiha Zaidi for R-1

77.	IA-1495/2024 (For impleadment/intervention) In 463/24 (Court notice dt. 07.10.24 served) (Service complete)	Abellon Clean Energy Limited & Ors Applicant(s) Versus Gujarat Electricity Regulatory Commission - Respondent(s)	Tabrez Malawat, Syed Hamza, Sourajit Sarkar, Rupali Jain for App.1 to App.5. Suparna Srivastava for R-1
78.	474/24 & IA-1834/2024 (For interim relief) (Service complete)	Punjab Hydro Power Private Limited (PHPPL) - Appellant(s) Versus Punjab State Electricity Regulatory Commission & Ors Respondent(s)	Nishant Kumar, Animesh Kumar for App.1. Gargi Kumar for R-1 Poorva Saigal for R-2 Aditya Grover for R-3
79.	IA-1260/2024 (For interim relief) In 481/24 (Service complete)	Bangalore Electricity Supply Company Ltd & Anr Applicant(s) Versus Aavanti Renewable Energy Pvt. Ltd. & Ors Respondent(s)	Sumana Naganand, Garima Jain, Tushar Kanti Mohindroo, Arnav Khanna, Nidhi Gupta for App.1. Sumana Naganand, Garima Jain, Tushar Kanti Mohindroo, Arnav Khanna, Nidhi Gupta for App.2. Arjun Syal for Res.1 Prashant Kumar for R-2
80.	IA-1262/2024 (For interim relief) In 482/24 (Service complete)	Bangalore Electricity Supply Company Ltd & Anr Applicant(s) Versus M/s Brics Renewable Energy Private Limited & Ors Respondent(s)	Sumana Naganand, Garima Jain, Tushar Kanti Mohindroo, Arnav Khanna, Nidhi Gupta for App.1. Sumana Naganand, Garima Jain, Tushar Kanti Mohindroo, Arnav Khanna, Nidhi Gupta for App.2. Arjun Syal for Res.1 Prashant Kumar for R-2
		For Further Hearing (Original Pet	ition)
81.	OP-05/23 & IA-900/24 (Delay in filing reply - 11 days) (R-1) IA-1177/24 (Delay in filing affidavit - 07 days) (R-4) IA-1313/24 (For filing additional documents) IA-1323/24 (For filing additional documents) (R-21) IA-1549/24 (Delay in filing report) (R-11)	Indian Wind Power Association (Northern Regio Council) - Petitioner(s) Versus Uttarakhand Electricity Regulatory Commission & Ors Respondent(s)	Sakya Singha Chaudhuri for App.1. Buddy A. Ranganadhan for R-1 Vikas Upadhyay for R-2 Sugandha Jain for R-3 M.T. George for R-4 Sahil Chandra for R-5 Ravi Kishore for R-6 Rutwik Panda for R-7 Gargi for R-8 Sujit Ghosh for R-9 Munawwar Naseem for R-10 Sethu Ramalingam for R-11 Pradeep Misra for R-12 C.K. Rai for R-13 Somandri Goud Katam for R-14 Shlok Chandra for R-15 Suparna Srivastava for R-16 Mandakini Ghosh for R-17 Gaichangpou Gangmei, Arjun D. Singh, Ankita Sharma, Rajat Srivastava, Lothungbeni T. Lotha, Maitreya

Mahaley, Yimyanger for R-18 Zoheb Hossain for R-19 IA-1576/24 Pradeep Misra for R-20 (Delay in filing report) Arijit Maitra for R-21 (R-18) Anish Roy for R-22 Aditya Kumar Choudhary for R-24 IA-1592/24 Shri Venkatesh for R-26 (Delay in filing affidavit - 13 days) (R-5) IA-1597/24 (Delay in filing affidavit - 14 days) (R-6) IA-1601/24 (Delay in filing affidavit - 14 days) (R-21) IA-1624/24 (Delay in filing affidavit - 15 days) (R-1) (R-26) IA-1627/24 (Delay in filing affidavit - 15 days) (R-1) IA-1629/24 (Delay in filing additional reply) (R-2) IA-1633/24 (Delay in filing affidavit - 17 days) (R-9) IA-1645/24 (Delay in filing affidavit - 17 days) (R-7) IA-1649/24 (Delay in filing affidavit - 20 days) (R-13) IA-1660/24 (Delay in filing affidavit - 21 days) (R-14) IA-1683/24 (Delay in filing affidavit - 27 days) (R-4) IA-1778/24 (Delay in filing affidavit - 42 days) (R-3) IA-1843/24 (Delay in filing

	affidavit - 56 days) (R-22) IA-1881/24 (Delay in filing affidavit - 63 days) IA-TN-16/24 (Delay in filing report - 14 days) (Court notice dt. 04.03.24 served)		
	(Service complete)		
For Hearing (Execution Petition)			
82.	EP-06/22	Greenko Solar Power (Dharmavaram) Limited - Applicant(s)	Sumant Nayak
	(In A.No.95/2019)	Versus	Sridhar Potaraju, Mukunda Rao Angara, Yashvir Kumar for R-1
	(Execution Petition)	Andhra Pradesh Electricity Regulatory Commission & Anr Respondent(s	Sidhant Kumar, Manyaa Chandok for R-2
	(Service complete)		
82a.	EP-07/22	SEI Arushi Private Limited - Applicant(s)	Sumant Nayak
	(In A.No.94/2019)	Versus	Sridhar Potaraju, Mukunda Rao
	(F (*)	Andhra Pradesh Electricity Regulatory	Angara, Yashvir Kumar for R-1
	(Execution Petition)	Commission & Anr Respondent(s)	Sidhant Kumar, Manyaa Chandok for R-2
	(Service complete)		
82b.	EP-08/22	SEI Green Flash Private Limited - Applicant(s)	Sumant Nayak
	(In A.No.93/2019)	Versus	Sridhar Potaraju, Mukunda Rao
	(Execution		Angara, Yashvir Kumar for R-1
	Petition)	Andhra Pradesh Electricity Regulatory Commission & Anr Respondent(s)	Sidhant Kumar, Manyaa Chandok for R-2
	(Service complete)	- Respondent(s)	Charlook for K-2

Sd/ Registrar APTEL